(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6)/	1/2018-19/Apptt.
Letter No	/Apptt.
Dated:	

To,

- 1. Sri Mithilesh Kumar Singh, Secretary, DLSA, Koderma,
- 2. Smt. Neerja Ashri, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
- 3. Sri Rajendra Kumar Sinha, Civil Judge(Sr. Div.)-I-cum-ACJM, Chaibasa,
- 4. Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa,
- 5. Sri Chandan, Secretary, DLSA, Chatra,
- 6. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
- 7. Sri Kumar Kranti Prasad, Civil Judge (Sr. Div.)-cum-J.M., Chatra,
- 8. Sri Sachindra Birua, Secretary, DLSA, Deoghar,
- 9. Miss Kumari Vaishali Srivastava, Civil Judge(Sr. Div.)-cum-J.M., Ranchi,
- 10. Sri Kumar Pawan, Civil Judge (Sr. Div.)-l-cum-ACJM, Jamshedpur,
- 11. Sri Manoj Kumar Tripathi, Civil Judge (Sr. Div.)-cum-Spl. Judge, Economic Offences, Dhanbad,
- 12. Smt. Kalpana Hazarika, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar,
- 13. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
- 14. Sri Amresh Kumar, Civil Judge (Sr. Div.)-cum-J.M., Godda,
- 15. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-l-cum-ACJM, Dumka,
- 16. Sri Nishant Kumar, Secretary, DLSA, Dumka,
- 17. Sri Rajesh Srivastava, Secretary, DLSA, Garhwa,
- 18. Sri Bipin Bihari Gautam, Secretary, DLSA, Jamtara,
- 19. Sri Shankar Kumar Maharaj, Civil Judge (Sr. Div.)-cum-J.M., Giridih,
- 20. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div,)-l-cum-ACJM, Chatra,
- 21. Sri Sanjay Kumar Singh No.III, Secretary, DLSA, Godda,
- 22. Smt. Kusum Kumari, Civil Judge (Sr. Div.)-cum-J.M., Gumla,
- 23. Sri Koushik Mishra, Civil Judge (Sr. Div.)-I-cum-ACJM, Gumla,
- 24. Sri Binod Kumar, Secretary, DLSA, Gumla,
- 25. Smt. Garima Mishra, CJM, Deoghar,
- 26. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
- 27. Sri Yogesh Chandra Verma, Civil Judge(Sr. Div.)-cum-Spl. Judge, Economic Offences, Jamshedpur,
- 28. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
- 29. Sri Daya Ram, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur,
- 30. Sri Manoranjan Kumar No.-I, Secretary, DLSA, Giridih,
- 31. Sri Kankan Pattadar, Secretary, DLSA, Khunti,
- 32. Sri Surya Mani Tripathi, Secretary, DLSA, Sahebganj,
- 33. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-ACJM, Latehar,
- 34. Miss Archana Kumari, Secretary DLSA, Latehar,
- 35. Sri Laxmikant, Secretary DLSA, Lohardaga,
- 36. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-ACJM, Pakur,
- 37. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
- 38. Sri Prem Shankar, Civil Judge (Sr. Div.)-cum-JM, Ramgarh,
- 39. Sri Shekhar Kumar, Secretary DLSA, Ramgarh,
- 40. Sri Niraj Kumar Vishwakarma, CJM, Saraikela,
- 41. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Div.)-cum- Spl. Judge, Economic Offences, Ranchi,
- 42. Md. Faheem Kirmani, Secretary DLSA, Ranchi,

- 43. Sri Binay Kumar Lal, Civil Judge (Sr. Div.)-I-cum-ACJM, Sahebganj,
- 44. Sri Anand Mani Tripthi, Secretary, DLSA, Bokaro,
- 45. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-ACJM, Saraikela,
- 46. Sri Kuldeep, Secretary DLSA, Saraikela,
- 47. Sri Amit Kumar Vaish, Secretary DLSA, Simdega.

Sub: - Nomination for attending two days Refresher Training Programme (R-10) scheduled to be held on 21st & 22nd July, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Programme (R-10) on "Appreciation and Recording of Electronic Evidence in light of IT Act and Appreciation of Documentary Evidence in Civil Cases" scheduled to be held on 21st & 22nd July, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 21.07.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 20<sup>th</sup> July till the evening of 22<sup>nd</sup> July, 2018.

Yours faithfully, Sd/- **J. P. Singh** Registrar (Administration)

Memo No. <u>2304</u> /Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)